47 Papers laid

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श्री चम्द्रशेखर : मैं एक बात साफ कर देना चाहता हूं । मैंने रिकार्ड देख लिया है । आपने नहीं कहा कि मैं देखूंगा । मैंने आपसे रिक्वेस्ट किया कि आप देखें । सही स्थिति यह है कि सभापति महोदय ने यह नहीं कहा और न कोई आश्वासन दिया ।

श्री राजनारायणः ः सभापति महोदय ने इन्कार भी नहीं किया था । मौनम् सम्मति लक्षणम् ।

श्री श्यामनन्दन मिश्र : आज सभापति महोदय ने खुद कहा था कि जो इस समय वात हुई कि मैं इस में जाऊंगा। यह अध्यक्ष महोदय ने कहा आज खुद, मैं उनके आधार पर कह रहा हं।

श्री सभापति : मैंने उस वक्त भी कहा और अब भी कह रहा हूं कि मैं इस बात को देखगा ।

1. NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

II. NOTIFICATIONS OF THE MINISTRY OF FIN&NCE (DEPARTMENT OF REVENUE AND INSURANCI)

IHE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : Sir. J beg to lay on the Table—

(a) A copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944 :---

(i) Notification G.S.R. No. 441, dated the 14th March, 1970. publishing the Customs and Central Excise Duties Export Drawback (General) 12th Amendment Rules, 1970.

(ii) Notification G.S.R. No. 487. dated the 21st March. 1970, publishing the Customs and Central Excise Duties Export Drawback (General) 13th Amendment Rules, 1970.

[Placed in Library. S:a No. LT 3096/ 70.] for (i) and (ii). (b) A copy of the Ministry of Finance (Department of Revenue and Insurance) Notifications G.S.R. No. 489, dated the 19th March, 1970 (in English and) Hindi), together with an Explanatory Memorandum thereon, under section 159¹ of the Customs Act, 1962.

[Placed in Library. See No. LT-3095/ 70.1

(c) A copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) :—

(i) Notification G.S.R. No. 488, dated the 21st March, 1970, together with an Explanatory Memorandum thereon. [Placed in Library. *Sec* No. LT-3098/70.1

(ii) Notification G.S.R. No. 499, dated Ihe 21st March, 1970, together with an Explanatory Memorandum thereon. *[Placed in Library. See* No. LT-3091/70.1

THE ASSAM REORGANISATION (MEGHALAYA) DISTRIBUTION OI REVENUE ORDER. 1970

SHRI P. C. SETHI : Sir. I also beg to lay on the Table a copy of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 585. dated the 2nd April, 1970 (in English and Hindi), publishing the Assam Reorganisation (Meghalaya) Distribution of Revenues Order. 1970, under sub-Section (2) of section 56 of the Assam Reorganisation (Meghalaya Act. 1969.

[Placed in Library, Sec No. LT-3094. LT-3094/70.]

I.NOTIFICATIONS OF THI: MINISTRY OF HOME AFFAIRS

II. NOTIFJCMTONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Sir, I beg to lay on the Table—

(a) A copy each of the following Notifications (in English and Hindi) of the Ministry of Home Affairs :—

(i) Notification G.S.R. No. 455, dated the 5th March, 1970, publishing a corrigendum to Government Notification G.S.R. No. 2714. dated ther 6th December, 1969.